

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

4

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/205/2017
PETITION NUMBER : CP/29/2016
NAME OF THE PETITIONER(S) : ALEXANDER CORREYA
NAME OF THE RESPONDENT(S) : THE BHAGYODAYAM CO. & 7 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

6. ~~G. BASAR & T. DINESH~~

V. RAMACHANDRAN

4. SHARATH CHANDRAN Petitioner.
Maellu. N. Nambuthiripra R. 1 to 5
for N. Rajesh

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that the senior counsel is unable to attend before the Tribunal due to personal inconvenience and prayed for time for engaging another counsel to represent the respondent. Counsel for petitioner was prepared to make submissions in the CP and also in the CAs 190/2017, 199/2017 and 205/2017. Time is enlarged at request for making submissions. Put up on 10.01.2018.

- sd -
S Vijayaraghavan
Member (Technical)

- sd -
K Anantha Padmanabha Swamy
Member (Judicial)